

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
HITKARI PACKAGING PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	HITKARI PACKAGING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/10/1987
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74950GJ1987PTC010045
5.	Address of the registered office and principal office (if any) of corporate debtor	339-340 GIDC ESTATE WAGHODIA VADODARA GJ 391760 IN
6.	Date of closure of Insolvency Resolution Process	27/11/2022
7.	Liquidation commencement date of corporate debtor	10/01/2023 (Order uploaded on the website of NCLT on 12.01.2023) AFA Valid upto: 28-Nov-2023
8.	Name and registration number of the insolvency professional acting as liquidator	MUKESH RAMJIBHAI DAYANI Reg. No.: IBBI/IPA-002/IP-N01138/2021-2022/13915
9.	Address and e-mail of the liquidator, as registered with the Board	302, Laxmi Enclave-1, Opp. Gajera School, Katargam, Surat - 395004 mukeshdayani.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	302, Laxmi Enclave-1, Opp. Gajera School, Katargam, Surat - 395004 cirp.hitkari@gmail.com
11.	Last date for submission of claims	10/02/2023

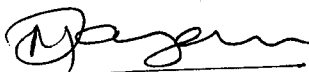
Notice is hereby given that the **National Company Law Tribunal Ahmedabad Bench** has ordered the commencement of liquidation of the **HITKARI PACKAGING PRIVATE LIMITED** on 10/01/2023 (Order uploaded on the website of NCLT on 12/01/2023).

The stakeholders of **HITKARI PACKAGING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 10/02/2023, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

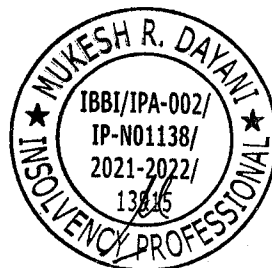


MUKESH RAMJIBHAI DAYANI

Liquidator of HITKARI PACKAGING P. LTD.

Reg. No.: IBBI/IPA-002/IP-N01138/2021-2022/13915

Date: 14.01.2023 Place: Surat





CHENNAI METRO RAIL LIMITED

(A Joint Venture of Govt. of India & Govt. of Tamil Nadu)

METROS, Anna Salai,
Nandanam, Chennai - 600 035



TENDER NOTICE

File No. CMRL-OPN 03-SMS 04 & 05-2023

e-procurement tender

1.e-Tender No. CMRL-OPN 03-SMS 04-2023 (Package 1)

2.e-Tender No. CMRL-OPN 04-SMS 05-2023 (Package 2)

CMRL invites open e-tenders through e-procurement portal from reputed, experienced, financially sound, eligible applicants, who fulfil the qualification criteria as mentioned in the tender through National Competitive Bidding (NCB) on single stage two envelope/Package system, (technical & financial) with initial filter for the works as detailed below:

“Station Management Services”

Please refer websites

- 1) www.chennaiemtrorail.org or
- 2) <https://eprocure.gov.in/eprocure/app>

for further information.

Dated 14-01-2023

Director/Systems and Operations

“சேதனை கூடாத கதிர்ப்பம் அடைந்தோம் சாதனை புரிந்த சரித்திரம் படைப்போம்”

	DELHI JAL BOARD : GOVT. OF NCT OF DELHI OFFICE OF THE ADDITIONAL CHIEF ENGINEER M-6 MU BLOCK PITAMPURA : NEW DELHI-110034	
PRESS NIT No. 53 (2022-23)		

Item No.	Name of Work	Estimated Cost (Rs.)	Date of release of tender in E procurement solution	Last date/time of receipt of tender through e procurement
1	Restoration/repair of old/damaged deep 450 mm dia sewer line by panticle melted from JJJ block Jj colony Main Road to NGL-06E, interceptor chamber, Near K-Block Jj Colony Wazirpur (Wazirpur Ward) Wazirpur AC-17	88,91,450/-	Tender ID No. 2023_DJB_234829_1 on 13.01.2023	28.01.2023 Up to 3:00 PM

Further details in this regard can be seen at <https://govtprocurement.delhi.gov.in>.

ISSUED BY P.R.O. (WATER)
 Advt. No. J.S.V. 449 (2022-23)

Sd/-
Ex. Engineer (T) M-6

“STOP CORONA : Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene”

FORM B PUBLIC ANNUANCEMENT [Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016] FOR THE ATTENTION OF THE STAKEHOLDERS OF HITKARI PACKAGING PRIVATE LIMITED	
PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	HITKARI PACKAGING PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	12/10/1987
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Gujarat
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74950GJ1987PTCO10045
5. Address of the registered office & principal office (if any) of Corporate Debtor	339-340 GIDC Estate Waghodra Vadodara GJ 391760 IN
6. Date of closure of Insolvency Resolution Process	27/11/2022
7. Liquidation commencement date of Corporate Debtor	10/01/2023 (Order uploaded on the website of NCLT on 12.01.2023)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	MUKESH RAMJIBHAI DAYANI Regn. No: IBBIIPA-002/IP-N01138/2021-2022/13915 AFA Validity upto : 28-Nov-2023
9. Address and Email of the liquidator as registered with the Board	Add: 302, Laxmi Endave-1, Opp. Gajera School, Katargam, Surat – 395004 Email: mukeshdayani14@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Add: 302, Laxmi Endave-1, Opp. Gajera School, Katargam, Surat – 395004 Email: cirp.hitkari@gmail.com
11. Last date for submission of Claims	10/02/2023

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of Liquidation of the **Hitkari Packaging Private Limited on 10/01/2023** (Order uploaded on the website of NCLT on 12/01/2023).

The stakeholders of **Hitkari Packaging Private Limited** are hereby called upon to submit their claims with proof on or before **10/02/2023**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted against such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-
MUKESH RAMJIBHAI DAYANI
Liquidator of Hitkari Packaging Private Limited

Date : 14.01.2023
Place : Surat **Registration No. : IBBIIPA-002/IP-N01138/2021-2022/13915**

APAC	A/C No.	Borrower Name	State	Location	Branch	Gross weight (in gms)
1642435	71190	Barot Mihirkumar	Guj.	Baroda	Anand	17.36
1622690	90260	Gupta Abhishek	Guj.	Baroda	Anand	93.50
2363642	156897	Krupal S Prajapati	Guj.	Baroda	Anand	111.97
2350593	155390	Vahora Reshamben	Guj.	Baroda	Anand	86.14
2181275	135138	Kamlesh Kumar Gupta	Guj.	Baroda	Ankleshwar	10.58
1709547	78370	Ukkadbbhai Amthabhai Vasava	Guj.	Baroda	Ankleshwar	50.38
2205740	138015	Ukkadbbhai Amthabhai Vasava	Guj.	Baroda	Ankleshwar	36.36
2216034	139158	Ukkadbbhai Amthabhai Vasava	Guj.	Baroda	Ankleshwar	46.18
2267039	145307	Ukkadbbhai Amthabhai Vasava	Guj.	Baroda	Ankleshwar	32.84
2310573	155075	Ukkadbbhai Amthabhai Vasava	Guj.	Baroda	Ankleshwar	28.60
2177635	134696	Anupa Darshanbhai Thakkar	Guj.	Ahmedabad	Bapunagar	126.44
2298298	142127	Maheishbhai Dulabhai Kalasariya	Guj.	Ahmedabad	Bapunagar	163.84
2301809	149549	Pareshbhai Dulabhai Kalasariya	Guj.	Ahmedabad	Bapunagar	151.56
1806829	19223	Alpeshbhai Tulshibhai Dobariya	Guj.	Rajkot	Bhaktinagar	132.46
2306089	58001	Alpeshbhai Tulshibhai Dobariya	Guj.	Rajkot	Bhaktinagar	89.18
1742854	81948	Kothiya Rekhaben Hiteshbhai	Guj.	Rajkot	Bhaktinagar	136.56
2329080	16468	Mayur Prabhatbhai Lavdiya	Guj.	Rajkot	Bhaktinagar	111.94
2374761	158303	Rasmin Jentibhai Bhimani	Guj.	Rajkot	Bhaktinagar	19.95
2406605	162267	Arifkhan Ahmedkhan Pathan	Guj.	Baroda	Bharuch KC	25.96
2410042	162636	Bateri Saifik Hasan Adl Dada	Guj.	Baroda	Bharuch KC	259.14
2101399	125661	Bharat Khanubhai Thakor	Guj.	Baroda	Bharuch KC	38.26
2403230	161778	Dhaval D Patel	Guj.	Baroda	Bharuch KC	44.24
2417140	131106	Sallim Iqbal Bagas	Guj.	Baroda	Bharuch KC	92.64
1837514	92557	Vaghela Shaktishin	Guj.	Baroda	Bharuch KC	154.78
2361751	156671	Jethava Vishal Jyantinbhai	Guj.	Rajkot	Bhavnagar	104.54
2333809	153307	Mithapara Dineshbhai Ramjibhai	Guj.	Rajkot	Bhavnagar	24.22
2264335	144978	Prakashbhai Bhanubhai Chauhan	Guj.	Rajkot	Bhavnagar	20.50
1813201	89828	Shihora Kalpeshbhai Bharatbhai	Guj.	Rajkot	Bhavnagar	23.80
2233991	141326	Piyush Pandya	Guj.	Baroda	BPC Rd	27.82
2136238	129799	Shallesh B Makwana	Guj.	Baroda	BPC Rd	13.08
2041603	118203	Vijaykumar Bhogilal Shah	Guj.	Baroda	BPC Rd	80.40
2354394	155841	Gani Latif Bava	Guj.	Rajkot	Gandhidham	234.63
1890610	98933	Chovatya Parth Narshibhai	Guj.	Surat	Hlrabaug	10.80
2090383	124281	Kachadhya Umesh Kanubhai	Guj.	Surat	Hlrabaug	18.20
2175170	134437	Vishal Khimjibhai Patel	Guj.	Surat	Hlrabaug	95.80
1809199	89386	Atul Kumar	Guj.	Rajkot	Morbi	9.66
2417329	136360	Boda Anjana Ashvinbhai	Guj.	Rajkot	Morbi	14.70
1757587	83630	Imran Gulambhai Kholera	Guj.	Rajkot	Morbi	222.64
2307712	15204	Maheububhai T Sumara	Guj.	Rajkot	Morbi	74.76
2070427	121874	Maheeshbhai Lalajibhai Bhoranaiya	Guj.	Rajkot	Morbi	34.14
2407552	162369	Patel Vipulbhai Chaturbhai	Guj.	Rajkot	Morbi	50.10
2093241	124656	Sanjaybhai Shantibhai Rachhadiya	Guj.	Rajkot	Morbi	106.72
2108434	126518	Sitarambhai Arvindbhai Gondaliya	Guj.	Rajkot	Morbi	25.02
2380760	159020	Mandip Singh	Guj.	Baroda	Nizampura	13.04
2070151	121816	Mohammad Azhar Pathan	Guj.	Baroda	Nizampura	126.84
2360770	156546	Mohammad Azhar Pathan	Guj.	Baroda	Nizampura	36.78
2040840	162485	Mohammad Azhar Pathan	Guj.	Baroda	Nizampura	24.84
2173887	134285	Zankhara Hamid Kadarbhai	Guj.	Baroda	Nizampura	9.84
2233230	141278	Zankhara Hamid Kadarbhai	Guj.	Baroda	Nizampura	28.18
2027507	116296	Shrimali Jignesh Pralahadbhai	Guj.	Ahmedabad	Palandpur	11.40
2225446	140338	Inramniya Anvermिया Abbasi	Guj.	Ahmedabad	Patdi	28.32
2297596	149065	Ishwar Singh Kesar Singh	Guj.	Ahmedabad	Patdi	15.12
2321934	159129	Kheni Dharmesh Jagdishbhai	Guj.	Surat	Puna	31.78
2080395	123069	Chandubhai Nathabhai Hapaliya	Guj.	Rajkot	Racecourse	133.42
1838794	92770	Gondaliya Sagar Dineshbhai	Guj.	Rajkot	Racecourse	19.56
2279236	146802	Hirenkumar Dhirajal Pipaliya	Guj.	Rajkot	Racecourse	196

 Government of India Ministry of Finance Debts Recovery Tribunal-II, 3rd Floor, Bhikhubhai Chambers, Near Kachrab Ashram, Paldi, Ahmedabad, Gujarat.	
FORM NO.22 (Earlier 62) [Regulation 36 & 37 of DRT Regulations, 2015] [See Rule 52 (1) (2) of the Second Schedule to the Income Tax Act, 1961] READ WITH THE RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTIONS ACT, 1993.	
<u>E-AUCTION / SALE NOTICE</u>	
THROUGH REGD.AD/DASTII/AFFIXATION/BEAT OF DRUM/PUBLICATION.	
RP/RC NO.	283/2021
OA No.	375/2013
Certificate Holder Bank International Asset Reconstruction Company Pvt. Ltd	
Vs.	
Certificate Debtors M/s SVS Tex-O-Feb Pvt. Ltd. & Ors	

To,

C.D.No.1 : **M/s. SVS Tex-O-Feb Pvt.Ltd.**, E 4247/48, Millennium Market, Ring Road, Surat - 395 002.

And also at: **M/s. SVS Tex-O-Feb Pvt.Ltd.**, 501, Trade Centre, Ring Road, Surat - 395 002.

C.D.No.2 : **Shri Jagdishbhai Karamshibhai Bodra**, Bunglow No. 37 & 38, Diamond Nagar, Opp. Miranagar, Varachha Road, Surat- 395 006.

C.D.No.3 : **Shri Sangitaben Jagdishbhai Bodra**, Bunglow No.37 & 38, Diamond Nagar, Opp. Miranagar, Varachha Road, Surat- 395 006.

C.D.No.4 : **Smt. Vijayaben Ashokbhai Jagani**, Bunglow No.B/32, Seema Row Houses, Ghod Dod Road, Surat- 395 006.

C.D.No.5 : **Smt. Sangitaben Rajeshbhai Vekaria**, 3/D, Ashwini Apartment, Near Anmol Tower, Sumul Dairy Road, Surat- 395 004.

C.D.No.6 : **Shri Rajeshkumar Arjanbhai Vekria**, 3/D, Ashwini Apartment, Near Anmol Tower, Sumul Dairy Road, Surat-395004.

C.D.No.7 : **M/s. Raj Amezement Gujarat Pvt. Ltd.**, 501, Trade Centre, Ring Road, Surat - 395 002.

C.D.No.8 : **M/s. Raj International Pvt. Ltd.**, 501, Trade Centre, Ring Road, Surat - 395 002.

C.D.No.9 : **M/s. Raj Infraspcae Gujarat Pvt. Ltd.**, 501, Trade Centre, Ring Road, Surat - 395 002.

The aforesaid CDs No. 1 to 9 have failed to pay the outstanding dues of **Rs.19,71,29,516.99 (Rupees Nineteen Crore Seventy one Lakhs Twenty Nine Thousand Five Hundred Sixteen and Ninety Nine Paise only)** as on **26.09.2013** including interest in terms of judgment and decree dated **31.07.2021** passed in **O.A.No.375/2013** as per my order dated **09.01.2023** the under mentioned property (s) will be sold by public e-auction in the aforementioned matter. The auction sale will be held through "online e-auction". <https://drt.auctioneer.net>.

Description of the property		
Lot No 1) All that Piece or Parcel of western side bungalow No.421 admeasuring about 435.12 Sq.mtrs of City Survey No. Nodh No.1931 admeasuring about 871.25 Sq.mtrs. at Narmad nagar, Situated on the land bearing No. Rev. S.No. 52/2 TP Scheme no.FP.No.421 Part Situated at Athwalines Area, Athwa, Surat, Gujarat.		
Reserve Price (Rounded off) Rs.38.70 Lacs EMD 10% or (Rounded off) Rs.38.70 Lacs		
Note* In the event of any claims to be received, if any, priority of payment will be decided in terms of Section 31-B of the RDB Act, 1993 (as amended in the year 2016).		
EMD shall be deposited by through RTGS/NEFT in the account as per details as under :		
Beneficiary Bank Name	HDFC Bank Limited	
Beneficiary Bank Address	Maneckji Wadia Bldg, Ground Floor, Nanik Motwani Marg, Fort, Mumabi-400023	
Beneficiary Account No.	00600110000999	
IFSC Code	HDFC0000060	
1) The bid increase amount will be Rs. 1,00,000/- for Single lot. 2) Prospective bidders may avail online training from service provider M/s E-Procurement Technologies Ltd . (Tel Helpline No.9265662821 - 079 61200594/598/568/587/538 and Mr.Ram Sharma (Mobile No.09978591888), Helpline E-mail ID : support@auctiontiger.net and for any property related queries may contact Mr.Siddharth Shah, (Mob No. 09930275527). 3) Prospective bidders are advised to visit website https://www.drt.auctiontiger.net for detailed terms & conditions and procedure of sale before submitting their bids. 4) The prospective bidders are advised to adhere payment schedule of 25% (minus EMD) immediately after fall of hammer/close of auction and 75% within 15 days from the date of auction and if 15th day is Sunday or other Holiday, then on immediate next first bank working day. No request for extension will be entertained. 5) The properties are being put to sale on "as is where is", "as is what is" and "as is whatever" basis and prospective buyers are advised to carry out due diligence property. 6) Schedule of auction is as under :-		
SCHEDULE OF AUCTION		
1	Inspection of Property	04.02.2023 Between 11.00 am to 02.00 pm
2	Last date for receiving bids along with earnest money and uploading documents including proof of payment made	15.02.2023 Upto 05.00 pm
3	e-auction	17.02.2023 Between 12.00 pm to 01.30 pm (with auto extension clause of 03 minutes, till E-Auction ends)

Sd/-
 Recovery Officer -II,
 Debts Recovery Tribunal -II,
 Ahmedabad

